

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-528
CP-153/241-242/ND/2023

IN THE MATTER OF:

Kailash Chand & Anr.

.....Applicant

Vs.

SKD Technologies Pvt. Ltd. & Ors. {3}

.....Respondent

SECTION

U/s 241-242 & 244

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Sanyam Saxena, Mr. Nubair Alvi, Advs.
For the Respondent : Mr. Nikhil Singhvi, Mr. Bilal Ikram, Mr. Parth
Aggarwal, Advs.

ORDER

Due to paucity of time, the matter is listed on **18.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)**